

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/26617/2024 BLAPL/9813/2024	SUNIEL MALIK @ SUNIEL MALICK VS STATE OF ODISHA	AMIT BISWAL VS	MOHANA /29 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Ga) Spl/0000021/2023
2	D-BLAPL/28949/2024 BLAPL/9814/2024	RABI @ RABINDRA MUDULI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /400 /2022 2ND A.D.J,KHURDA(Khordha) ST/0000060/2023
3	D-BLAPL/28343/2024 BLAPL/9815/2024	ISWAR MOHALIK VS STATE OF ODISHA	SK. ZAFARULLA VS	SAHADEV KHUNTA /5 /2024 J.M.F.C.,BALASORE(Baleshwar) CT/0000021/2024
4	D-BLAPL/28934/2024 BLAPL/9816/2024	BIRAKISHORE PRADHAN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	KHALLIKOTE /554 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001312/2024
5	D-BLAPL/28624/2024 BLAPL/9817/2024	BINAYA MOHANTY VS STATE OF ODISHA	SATYASHREE MOHANTY VS	Maitri Vihar PS /409 /2024 DISTRICT & SESSIONS JUDGE,BHUBANE TR/0000492/2024
6	D-BLAPL/28929/2024 BLAPL/9818/2024	BHABANI SANKAR BARIK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	JASHIPUR /286 /2022 ADDL.SSESSIONS JUDGE,KARANJIA(Ma) ST/0000024/2023
7	D-BLAPL/28660/2024 BLAPL/9819/2024	MANOJ KUMAR HOTA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	NAYAGARH /128 /2023 A.S.J (WOMENS COURT), NAYAGARH(N ST/0000267/2023
8	D-BLAPL/28915/2024 BLAPL/9820/2024	PRABINA MAHURIA VS STATE OF ODISHA	SURYAKANTA DASH VS	BORIGUMMA /164 /2024 JMFC, BORIGUMMA(Koraput) GR/0000253/2024
9	D-BLAPL/28872/2024 BLAPL/9821/2024	BIKASH SRICHANDAN SINGH VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	HANDAPA /268 /2024 S.D.J.M.,ATHMALLIK(Anugul) GR/0000976/2024
10	D-BLAPL/28911/2024 BLAPL/9822/2024	KARI@BHARAT TIRIA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /41 /2024 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) CT/0000153/2024
11	D-BLAPL/28474/2024 BLAPL/9823/2024	HARSHIT @ HARSIT CHOUHAN VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000914/2024

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12	D-BLAPL/28909/2024 BLAPL/9824/2024	SANGAM MAHALA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /134 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000084/2024
13	D-BLAPL/28691/2024 BLAPL/9825/2024	ABHIMANYU SAHU VS STATE OF ODISHA	PRATYUSHA NAIDU VS	TITILAGARH /82 /2024 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000103/2024
14	D-BLAPL/28907/2024 BLAPL/9826/2024	NAINA BISOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /387 /2024 J.M.F.C,BUGUDA(Ganjam) GR/0000366/2024
15	D-BLAPL/28902/2024 BLAPL/9827/2024	SAHADEV GOLLARY VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /106 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000080/2021
16	D-BLAPL/28901/2024 BLAPL/9828/2024	LACHHU BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /104 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000085/2022
17	D-BLAPL/28952/2024 BLAPL/9829/2024	RAKHI MIRDHA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /202 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001037/2024
18	D-BLAPL/28900/2024 BLAPL/9830/2024	BABULA DORA @ DURJAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	MUDULIPODA /48 /2022 A.D.J.,MALKANGIRI(Malkangiri) CT/0000079/2022
19	D-BLAPL/28954/2024 BLAPL/9831/2024	SUBHANKAR DEY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /237 /2024 S.D.J.M.,PURI(Puri) GR/0000682/2024
20	D-BLAPL/28895/2024 BLAPL/9832/2024	DHARMINDRA SINGH @ SONU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /71 /2024 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000084/2024
21	D-BLAPL/28893/2024 BLAPL/9833/2024	DAMU NAYAK @ DOMU NAYAK @ DAMU NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /164 /2024 JMFC, BORIGUMMA(Koraput) GR/0000253/2024
22	D-BLAPL/28956/2024 BLAPL/9834/2024	UMAKANTA DILA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /202 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001037/2024
23	D-BLAPL/29073/2024	DILIP BEHERA	SOUMYA RANJAN DAS	/ /0

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	BLAPL/9835/2024	VS STATE OF ODISHA	VS	S.D.J.M.,PANPOSH(Sundargarh) 2(A)CC/0000343/2024
24	D-BLAPL/29070/2024 BLAPL/9836/2024	DEEPAK GOUDA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 S.D.J.M.,PANPOSH(Sundargarh) 2(A)CC/0000343/2024
25	D-BLAPL/28868/2024 BLAPL/9837/2024	RAMESH CHANDRA SAHU VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000083/2024
26	D-BLAPL/29068/2024 BLAPL/9838/2024	AVTAR SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 S.D.J.M.,PANPOSH(Sundargarh) 2(A)CC/0000343/2024
27	D-BLAPL/28892/2024 BLAPL/9839/2024	RAGHUNATH HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /164 /2024 JMFC, BORIGUMMA(Koraput) GR/0000253/2024
28	D-BLAPL/28196/2024 BLAPL/9840/2024	DEEPAK RANJAN JAL VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	GOLAMUNDA /101 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000395/2024
29	D-BLAPL/28890/2024 BLAPL/9841/2024	FIROJ NAG VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /164 /2024 JMFC, BORIGUMMA(Koraput) GR/0000253/2024
30	D-BLAPL/28888/2024 BLAPL/9842/2024	ROHIT SUNA @ MECK VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /164 /2024 JMFC, BORIGUMMA(Koraput) GR/0000253/2024
31	D-BLAPL/28476/2024 BLAPL/9843/2024	VIJAYA RAI SHARMA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000914/2024
32	D-BLAPL/28884/2024 BLAPL/9844/2024	SATYAM SINGH VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /139 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000061/2023
33	D-BLAPL/28955/2024 BLAPL/9845/2024	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SOMJEET DAS VS	BHARATPUR PS /621 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000493/2024
34	D-BLAPL/28875/2024 BLAPL/9846/2024	UDAYA BEHERA VS	PARTHA SARATHI NAYAK VS	HINDOL /234 /2024 S.D.J.M.,HINDOL(Dhenkanal)

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35	D-BLAPL/28963/2024 BLAPL/9847/2024	STATE OF ODISHA PRADEEP NAYAK @ JAGA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GR/0000691/2024 NIALI /324 /2024 J.M.F.C.,NIALI(Cuttack) GR/0000300/2024
36	D-BLAPL/28765/2024 BLAPL/9848/2024	STATE OF ODISHA UMASHANKAR PANIGRAHI @BAPI VS STATE OF ODISHA	SEPHALEE DAS VS	KOMNA PS /136 /2022 A.D.J.,NAWAPARA(Nuapada) ST/0000003/2023
37	D-BLAPL/27290/2024 BLAPL/9849/2024	STATE OF ODISHA RANJIT DAS @ BAYA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	MARSHAGHAI /288 /2022 SPECIAL JUDGE,KENDRAPARA(Kendrap Spl/0000074/2022
38	D-BLAPL/28091/2024 BLAPL/9850/2024	STATE OF ODISHA MD. SAMIM VS STATE OF ODISHA	DIPTIREKHA NANDA VS	DHANUPALI /116 /2017 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000045/2017
39	D-BLAPL/28747/2024 BLAPL/9851/2024	STATE OF ODISHA BHAGIRATHI MAHAPATRA VS STATE OF ODISHA	ADITI HOTA VS	ATHGARH /114 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000275/2024
40	D-BLAPL/28761/2024 BLAPL/9852/2024	STATE OF ODISHA PRATAP KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /521 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000515/2024
41	D-BLAPL/28812/2024 BLAPL/9853/2024	STATE OF ODISHA SANJAY KUMAR BEHERA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	BERHAMPUR TOWN /147 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000946/2024
42	D-BLAPL/28965/2024 BLAPL/9854/2024	STATE OF ODISHA CHANDRAMANI SUNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000027/2024
43	D-BLAPL/27758/2024 BLAPL/9855/2024	STATE OF ODISHA SAMBHU SINGH VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	CHANDANPUR /175 /2024 NYAYADHIKARI,PURI(Puri) GR/0000460/2024
44	D-BLAPL/29048/2024 BLAPL/9856/2024	STATE OF ODISHA HIRALAL BHARATI VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /172 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000097/2024
45	D-BLAPL/27380/2024 BLAPL/9857/2024	STATE OF ODISHA NIMAIN THATI VS STATE OF ODISHA	BIKASH KUMAR DASH VS	BOUDH /12 /2024 DISTRICT & SESSIONS JUDGE,BOUDH(C ST/0000018/2024

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46	D-BLAPL/29045/2024 BLAPL/9858/2024	TAPAN DHANGADAMAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /183 /2024 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000337/2024
47	D-BLAPL/22233/2024 BLAPL/9859/2024	SANTOSH KUMAR KHORA@MANIA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	NABARANGAPUR TOWN /386 /2022 S.D.J.M. CIVIL JUDGE (JD),NAWARANG CT/0000078/2022
48	D-BLAPL/28503/2024 BLAPL/9860/2024	PADAN @ PADMAN KHURA VS STATE OF ODISHA	SABYASACHI MISHRA VS	TUREIKELA /270 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000623/2024
49	D-BLAPL/29036/2024 BLAPL/9861/2024	SUMANTA PRADHAN VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	BADAGODA P.S. /451 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000811/2024
50	D-BLAPL/28991/2024 BLAPL/9862/2024	RANA @ SATYA RANJAN PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /303 /2023 A.D.J.,KHURDA(Khordha) ST/0000089/2024
51	D-BLAPL/29034/2024 BLAPL/9863/2024	SONU KUMAR SONKAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHHEND /159 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002058/2024
52	D-BLAPL/28663/2024 BLAPL/9864/2024	BALARAM ROUTRAY @ GEDA BALIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000014/2024
53	D-BLAPL/29321/2024 BLAPL/9865/2024	DENGA MUNA @ RAMESH PARIDA VS STATE OF ODISHA	ABHISHEK PRADHAN VS	KUMBHARAPARA /177 /2023 S.D.J.M.,PURI(Puri) GR/0000629/2023
54	D-BLAPL/29023/2024 BLAPL/9866/2024	BHOLENATH GOND VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	/ /0 ADJ,UMERKOTE(Nabarangapur) TR/0000020/2024
55	D-BLAPL/28988/2024 BLAPL/9867/2024	TEJPRATAP PATRA VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /60 /2024 J.M.F.C.,ASKA(Ganjam) GR/0000179/2024
56	D-BLAPL/28993/2024 BLAPL/9868/2024	GOPABANDHU PRADHAN @ KALIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /185 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000673/2024
57	D-BLAPL/26964/2024	T.BIJU	GHANASHYAM MUDULI	BADAGODA P.S. /451 /2024

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	BLAPL/9869/2024	VS STATE OF ODISHA	VS	J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000811/2024
58	D-BLAPL/29015/2024 BLAPL/9870/2024	NAGA @ SAGAR @ TILU SETHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PATTAMUNDAI RURAL PS /96 /2024 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000174/2024
59	D-BLAPL/28998/2024 BLAPL/9871/2024	CHANDRAMANI RANA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	//0 J.M.F.C.,(R),ROURKELA(Sundargarh) 2(B)CC/0000003/2024
60	D-BLAPL/28044/2024 BLAPL/9872/2024	PRADEEP DIP VS STATE OF ODISHA	PRATYUSHA NAIDU VS	//0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000026/2024
61	D-BLAPL/28074/2024 BLAPL/9873/2024	SUMAN KUMAR DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /517 /2024 J.M.F.C,AUL(Kendrapara) GR/0000799/2024
62	D-BLAPL/29009/2024 BLAPL/9874/2024	PINTU NAIK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	TARASINGI /204 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGIRI GR/0001028/2024
63	D-BLAPL/29002/2024 BLAPL/9875/2024	TAPAS RANJAN SIKI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /67 /2023 ASST. SESSIONS JUDGE,PATNAGARH(BALANGIR) SC/0000015/2024
64	D-BLAPL/29000/2024 BLAPL/9876/2024	ATUA ORAM VS STATE OF ODISHA	JEETENDRA SAHU VS	PLANTSITE /616 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002049/2024
65	D-BLAPL/28773/2024 BLAPL/9877/2024	MANOJ KUMAR DEO VS STATE OF ODISHA(VIG.)	RAJENDRA NARAYAN ROUT VS	BALASORE VIGILANCE /30 /2023 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000009/2023
66	D-BLAPL/28379/2024 BLAPL/9878/2024	SERSING @ SHERSINGH YADAV VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MOTU /136 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000179/2022
67	D-BLAPL/28174/2024 BLAPL/9879/2024	MANMATH KESHARI PATTANAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	NANDANKANAN /18 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000138/2024
68	D-CMAPL/41293/2024 CMAPL/320/2024	ORISSA CONCRETES PRODUCTS PVT. LIMITED,BBSR VS	ADV. VS	// ()

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69	D-CMAPL/40836/2024 CMAPL/321/2024	STATE OF ODISHA IPSITA DASH VS STATE OF ODISHA	AVIJIT MISHRA VS	// // ()
70	D-CMAPL/39449/2024 CMAPL/322/2024	SUNAKAR PARIDA VS SARAT CHANDRA BARIK	PRATAP KESHARI DEO VS	// () //
71	D-CMAPL/41465/2024 CMAPL/323/2024	HARIHAR BISWAL VS BRAJABANDHU JAYASINGH	ADV. VS	// () //
72	D-CMAPL/36563/2024 CMAPL/324/2024	MAHANADI COAL FIELDS LTD.,SAMBALPUR VS SRINIBAS BEHERA	ADV. VS	// () //
73	D-CMAPL/41363/2024 CMAPL/325/2024	SRINIBASH MAITY VS STATE OF ODISHA	ADV. VS	// () //
74	D-CMP/41340/2024 CMP/1081/2024	PRAMITA SWAIN VS UDAYAPURAM NARASAMMA	PRASHANTA KUMAR NAYAK VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam) CS/0000149/2005
75	D-CMP/41369/2024 CMP/1082/2024	NIKUNJA DEBNATH VS SUMANGAL DEBNATH	MANORANJAN MISHRA VS	// DIST.&SESSIONS JUDGE,KENDRAPARA Fao/0000080/2022
76	D-CMP/39878/2024 CMP/1083/2024	ASHOK KUMAR CHOUHAN VS JAYANTI CHOUHAN	ANKITA MUKHERJI VS	// CIVIL JUDGE(SD), UMERKOTE(Nabarangpur) CMA/0000002/2018
77	D-CMP/40663/2024 CMP/1084/2024	BIRABAL SAHU VS ARUN KUMAR SAHU	SUSANTA KUMAR DASH VS	// CIVIL JUDGE (SD),KARANJIA(Mayurbhanj) CS/0000036/2012
78	D-CMP/41859/2024 CMP/1085/2024	JAGAT JIVAN PANI VS SARITA PANI	SUSANTA KUMAR DASH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0000111/2019
79	D-CONTC/38637/2024 CONTC/7011/2024	CHANDRADHWAJ HANS VS PAWAR SACHIN PRAKASH, COLLECTOR, KALAHANDI	ADV. VS	// () //

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80	D-CONTC/38642/2024 CONTC/7012/2024	MANDHAR BANUA VS PAWAR SACHIN PRAKASH, COLLECTOR, KALAHANDI	ADV. VS	// 0 //
81	D-CONTC/36110/2024 CONTC/7013/2024	DUARU RANA VS ALOK KAR, ADDL. SECY. TO GOVT., W.R DEPT.	ADV. VS	// 0 //
82	D-CONTC/39157/2024 CONTC/7014/2024	SUSHIL BIRUA VS UMAKANTA PARIDA, SUB-COLLECTOR, CHAMPUA,KEONJHAR	SOUMYA MISHRA VS	// 0 //
83	D-CONTC/39160/2024 CONTC/7015/2024	JAMDAR MUNDA VS UMAKANTA PARIDA, SUB-COLLECTOR, CHAMPUA,KEONJHAR	SOUMYA MISHRA VS	// 0 //
84	D-CONTC/40094/2024 CONTC/7016/2024	MOHAMMAD DAYAM VS ANJAN KUMAR PATRA, IIC, KANJIPANI P.S	SANDEEP RAJ PANDA VS	// 0 //
85	D-CONTC/40223/2024 CONTC/7017/2024	DR.BIMAL PRASAD MOHANTY VS PROF.MURALI KRISHNA, REGISTRAR, RASHTRIYA SANSKRIT SANSTHAN	ADV. VS	// 0 //
86	D-CONTC/40343/2024 CONTC/7018/2024	SUDHANSU SEKHAR PADHI VS BISHNPADA SETHI, I.A.S,	ADV. VS	// 0 //
87	D-CONTC/40345/2024 CONTC/7019/2024	DR.BISHNU PRASAD DASH VS ARAVIND AGARWAL, I.A.S,	ADV. VS	// 0 //
88	D-CONTC/40417/2024 CONTC/7020/2024	CHANDRAMANI JENA VS ARABINDA AGRAWAL, I.A.S.,	ADV. VS	// 0 //
89	D-CONTC/40459/2024 CONTC/7021/2024	NABAKISORE SAMAL VS P. ARTHANARI, D.F.O.,JAJPUR	ADV. VS	// 0 //
90	D-CONTC/40475/2024 CONTC/7022/2024	ROHIT KUMAR SETHI VS BINITA SENAPATI, OES	SOBHANA SAHOO VS	// 0 //
91	D-CONTC/40481/2024	RABINARAYAN JENA	ADV.	//

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	CONTC/7023/2024	VS SAKUNTALA SAMAL, PRINCIPAL CUM SECY., G.B OF BRAMHANJHARILO MOHAVIDYALAYA	VS	0 //
92	D-CONTC/40485/2024 CONTC/7024/2024	SUBASINI SAHOO VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// 0 //
93	D-CONTC/40486/2024 CONTC/7025/2024	JAGDISH CHANDRA PATTNAYAK VS ARAVIND AGARWAL, I.A.S.,	ADV. VS	// 0 //
94	D-CONTC/40487/2024 CONTC/7026/2024	SUBASH CHANDRA SAHOO VS ARAVIND AGRAWAL, I.A.S	ADV. VS	// 0 //
95	D-CONTC/40621/2024 CONTC/7027/2024	BHARTTRUHARI SAHOO VS BIDYUTLATA MAHAPATRA (OWA) (I)	ADV. VS	// 0 //
96	D-CONTC/40669/2024 CONTC/7028/2024	BIKASH CHANDRA MOHANTY VS AKRURA CHANDRA BARIK,D.E.O,BHADRAK	ADV. VS	// 0 //
97	D-CONTC/40763/2024 CONTC/7029/2024	SUBAL KUMAR NAYAK VS SALINI PANDIT, IAS	ADV. VS	// 0 //
98	D-CONTC/40789/2024 CONTC/7030/2024	NEERJA PIPLANI VS RAJESH KUMAR SAMAL, ADDL. TAHASILDAR, BBSR	SARADA PRASANNA SARANGI VS	// 0 //
99	D-CONTC/40909/2024 CONTC/7031/2024	SANATANA MOHARANA VS NILAKANTA BEHERA, OAS	ADV. VS	// 0 //
100	D-CONTC/40911/2024 CONTC/7032/2024	NIRAKAR NAYAK VS GOURIRANI NAYAK, DEO, KEONJHAR	ADV. VS	// 0 //
101	D-CONTC/40997/2024 CONTC/7033/2024	DALADEI MAJHI VS ALOK KAR, ADDL. SECY. TO GOVT., W.R DEPT.	ADV. VS	// 0 //
102	D-CONTC/41017/2024 CONTC/7034/2024	RANJAN KUMAR MOHANTY VS	ADV. VS	// 0

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103	D-CONTC/41032/2024 CONTC/7035/2024	SATYABRATA SAHU, IAS HARIHAR PRADHAN VS SHALINI PANDIT, IAS	ADV. VS	// // 0 //
104	D-CONTC/41034/2024 CONTC/7036/2024	BIMAL KUMAR JENA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
105	D-CONTC/41040/2024 CONTC/7037/2024	PRATAP KUMAR PANDA VS ARAVINDA AGRAWAL, IAS	ADV. VS	// 0 //
106	D-CONTC/41041/2024 CONTC/7038/2024	SAPAN KUMAR PANDA VS ARAVINDA AGRAWAL, IAS	ADV. VS	// 0 //
107	D-CONTC/41043/2024 CONTC/7039/2024	RANJAN KUMAR MUDULI VS ARAVINDA AGRAWAL, IAS	ADV. VS	// 0 //
108	D-CONTC/41064/2024 CONTC/7040/2024	PILONA MOHANTY VS USHA PADHEE, IAS	GOKULANANDA PATTNAIK VS	// 0 //
109	D-CONTC/41068/2024 CONTC/7041/2024	JAYA PRAKASH PANDA VS AUROBINDA AGRAWAL, IAS	DILLIP KUMAR MOHAPATRA VS	// 0 //
110	D-CONTC/41103/2024 CONTC/7042/2024	LIPI BISWAL VS MANOJ SATYAWAN MAHAJAN, IAS	ADV. VS	// 0 //
111	D-CONTC/37379/2024 CONTC/7043/2024	BHAGABAN DAS VS ANU GARG, IAS	ADV. VS	// 0 //
112	D-CONTC/37718/2024 CONTC/7044/2024	PARAMESWAR ROUT VS RAJESH PRABHAKAR PATIL, IAS	ADV. VS	// 0 //
113	D-CONTC/38081/2024 CONTC/7045/2024	RABI NARAYAN PANDA VS SUNARAM SINGH, ASST. MANAGER CUM I/C G.M, DIST. INDUSTRIES CENTRE	ADV. VS	// 0 //

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114	D-CONTC/38501/2024 CONTC/7046/2024	BANSIDHAR MANDAL VS SHALINI PANDIT, IAS	AJAYA KUMAR JENA VS	// 0 //
115	D-CONTC/38556/2024 CONTC/7047/2024	PUSPALATA ROUT VS YAMINI SARANGI, IAS	ADV VS	// 0 //
116	D-CONTC/38559/2024 CONTC/7048/2024	PREMALATA MALIK VS YAMINI SARANGI, IAS	ADV VS	// 0 //
117	D-CONTC/38563/2024 CONTC/7049/2024	MAMATA SWAIN VS YAMINI SARANGI, IAS,	ADV VS	// 0 //
118	D-CONTC/39276/2024 CONTC/7050/2024	SUSIL KUMAR BEHERA VS ANU GARG, IAS	ADV. VS	// 0 //
119	D-CONTC/39277/2024 CONTC/7051/2024	PUSPANJALI KISHAN VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
120	D-CONTC/39295/2024 CONTC/7052/2024	RATNAKAR SAHOO VS ANU GARG, IAS	ADV. VS	// 0 //
121	D-CONTC/36966/2024 CONTC/7053/2024	B. LINGARAJ REDDY VS BALWANT SINGH, V.C., B.D.A	ADV. VS	// 0 //
122	D-CONTC/39397/2024 CONTC/7054/2024	ARNAPURNA DAS VS YAMINI SARANGI, IAS	ADV VS	// 0 //
123	D-CONTC/39398/2024 CONTC/7055/2024	PRATIMA NAYAK VS YAMINI SARANGI, IAS	ADV VS	// 0 //
124	D-CONTC/40134/2024 CONTC/7056/2024	APARNA NAYAK VS GOURIRANI NAYAK, IAS	SUBHADUTTA ROURTRAY VS	// 0 //
125	D-CONTC/40276/2024	HRUDANANDA PASAYAT	ADV.	//

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	CONTC/7057/2024	VS SASWATA MISHRA, IAS	VS	() //
126	D-CRLA/25986/2024 CRLA/959/2024	MUKESH KUMAR NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	DARINGBADI /65 /2016 AD-HOC A.D.J. (FTSC), PHULBANI(Kand Spl/0000048/2016
127	D-CRLA/28132/2024 CRLA/960/2024	CHANDRABHANU PRUSTY@MITU VS STATE OF ODISHA	JAGABANDHU SAHU VS	JHARSUGUDA GRPS /24 /2021 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000023/2021
128	D-CRLA/28707/2024 CRLA/961/2024	CHANDRAMANI ROUT@LANDA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	TIGIRIA /165 /2021 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000065/2023
129	D-CRLA/24174/2024 CRLA/962/2024	BIDHAN SINGH VS STATE OF ODISHA	SURENDRA NATH PADHY VS	/ /0 3RD ADDL.SESION JUDGE CUM SPL.J 2(A)CC/0000091/2022
130	D-CRLA/24712/2024 CRLA/963/2024	RAJIBUL SK VS STATE OF ODISHA	SURESH CH DASH VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000032/2022
131	D-CRLA/28212/2024 CRLA/964/2024	MOHAMMAD AKIL VS STATE OF ODISHA	SURYA NARAYAN SAHU VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000110/2022
132	D-CRLA/28339/2024 CRLA/965/2024	SURESH KUMAR DAKUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /253 /2023 A.D.J.,ASKA(Ganjam) Spl/0000015/2023
133	D-CRLA/29257/2024 CRLA/966/2024	BHIKARI CHARAN SWAIN VS STATE OF ODISHA	DEVASHIS PANDA VS	MAHANGA /5 /2021 A.D.J. SALIPUR(Cuttack) ST/0000032/2021
134	D-CRLMA/29197/2024 CRLMA/171/2024	SWARAJ KUMAR KADRAKA@SURAJ KUMAR KADRAKA@ROCKY DIGAL VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	GUDARI /93 /2020 () //
135	D-CRLMC/26513/2024 CRLMC/3712/2024	OMPRAVU PRASAD SAHU VS RASHMITA SAHOO	DEO KUMAR AJMERIA VS	/ / S.D.J.M.,JAJPUR(Jajapur) MISCA/0000052/2023
136	D-CRLMC/28596/2024 CRLMC/3713/2024	RAJENDRA BEHERA VS	ALOK KUMAR PANDA VS	BALIKUDA /70 /2009 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPU

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137	D-CRLMC/29038/2024 CRLMC/3714/2024	STATE OF ODISHA SANTOSH KUMAR MANGARAJ @ MANGULI @ BABU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CT/0000065/2010 PURI SADAR /33 /2008 NYAYADHIKARI,PURI(Puri) GR/0000236/2008
138	D-CRLMC/28922/2024 CRLMC/3715/2024	MIR RAHUL@MIR NIJAMUDDIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /18 /2024 DIST.&SESSIONS JUDGE,KENDRAPARA TR/0000009/2024
139	D-CRLMC/28924/2024 CRLMC/3716/2024	SANKAR@PRASANTA DAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /183 /2014 J.M.F.C.,BALASORE(Baleshwar) CT/0000445/2014
140	D-CRLMC/28632/2024 CRLMC/3717/2024	MANAPPURAM ASSET FINANCE LTD., KUJANGA VS STATE OF ODISHA	DIPTI RANJAN SENAPATI VS	KUJANGA /433 /2024) //
141	D-CRLMC/28861/2024 CRLMC/3718/2024	SURAJ MANDAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE TOWN /70 /2022 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000293/2022
142	D-CRLMC/27852/2024 CRLMC/3719/2024	GOPAMUDRA MOHAPATRA VS RANJUBALA@RANJUBALA PANDA	KARUNAKAR RATH VS	SAHADEV KHUNTA /191 /2021 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000570/2023
143	D-CRLMC/28486/2024 CRLMC/3720/2024	MUKESH SAHANI VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	KHAJURIPADA /125 /2020 DISTRICT & SESSIONS JUDGE ,PHULBA CT/0000109/2020
144	D-CRLMC/28936/2024 CRLMC/3721/2024	KUMUDA CHANDRA PANDA VS STATE OF ODISHA	BIDYADHAR MANSING VS	MAHILA P.S.(BBSR) /23 /2020 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001728/2020
145	D-CRLMC/29139/2024 CRLMC/3722/2024	CHATURI BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /120 /2023 SPECIAL JUDGE,NAWAPARA(Nuapada) Spl/0000029/2023
146	D-CRLMC/28658/2024 CRLMC/3723/2024	SISIR BALIARSINGH @ SISIR KUMAR BALIARSINGH VS STATE OF ODISHA	ASWINI KUMAR MISHRA 3 VS	BOLAGARH P.S. /8 /2018 J.M.F.C.,KHURDA(Khordha) GR/0000064/2018
147	D-CRLMC/28775/2024 CRLMC/3724/2024	NILAM @ NEELAM KUMAR SWAIN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0002876/2022

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148	D-CRLMC/28847/2024 CRLMC/3725/2024	SUBALA BHUE@SUBALA BHOI VS STATE OF ODISHA	KIRTAN DANG VS	PUINTALA /251 /2022 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0001592/2022
149	D-CRLMC/28941/2024 CRLMC/3726/2024	BIKASH KUMAR ROUT@BIKASH RANJAN ROUT VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHUNTUNI /94 /2013 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000525/2013
150	D-CRLMC/28975/2024 CRLMC/3727/2024	SUBHA KANTA BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 ADDL.SESSIONS JUDGE,NIMPARA(Puri) CRREV/0000003/2024
151	D-CRLMC/29148/2024 CRLMC/3728/2024	PRAVAT MIHIR MOHANTY@TUTU VS STATE OF ODISHA(VIG.)	MRUGANKA MAULI PATNAIK VS	BHUBANESWAR VIGILANCE /61 /2009 A.D.J.-ADDL.SPL.JUDGE (VIG),BHUBAN TR/0000022/2016
152	D-CRLMC/27732/2024 CRLMC/3729/2024	RAKIBUL LASKAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	SPL.TASK FORCE /32 /2021 3RD ADJ BHUBANESWAR(Khordha) TR/0000415/2021
153	D-CRLMC/27734/2024 CRLMC/3730/2024	RAKIBUL LASKAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	SPL.TASK FORCE /32 /2021 3RD ADJ BHUBANESWAR(Khordha) TR/0000415/2021
154	D-CRLMC/29161/2024 CRLMC/3731/2024	RAM KUMAR BISWAL VS STATE OF ODISHA	MAHES DAS VS	LOISINGHA(BOLANGIR) /88 /2022 J.M.F.C.,LOISINGHA(BOLANGIR)(Balang GR/0000084/2022
155	D-CRLMP/28282/2024 CRLMP/1330/2024	STAFFORD VALENTINE REDDEN VS STATE OF ODISHA	BHARAT JALLI VS	/ /0 (//
156	D-CRLMP/28580/2024 CRLMP/1331/2024	DAITARI DAS VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BHANDARIPOKHARI /224 /2024 (//
157	D-CRLMP/28741/2024 CRLMP/1332/2024	SABITA SAHU VS STATE OF ODISHA	ALOK KUMAR PANDA VS	/ /0 (//
158	D-CRLMP/27149/2024 CRLMP/1333/2024	DAMAYANTI DAS VS STATE OF ODISHA	NALINI KUMAR JENA VS	KHUNTUNI /239 /2022 (//
159	D-CRLMP/27672/2024	PRATIMA BEHERA	RABINDRA NATH PRUSTY	ANGUL TOWN /438 /2023

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	CRLMP/1334/2024	VS STATE OF ODISHA	VS	() //
160	D-CRLMP/28320/2024 CRLMP/1335/2024	SOBHAGINI SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MANAMUNDA /241 /2023 () //
161	D-CRLMP/29195/2024 CRLMP/1336/2024	SAMBIT PATTANAİK VS JAYASHREE PATTANAİK	SUKANTA KUMAR NAYAK (2) VS	//0 JUDGE FAMILY COURT-II,BHUBANESW EC/0000006/2024
162	D-CRLMP/25647/2024 CRLMP/1337/2024	M/S. MANAPPURAM FINANCE LTD. VS STATE OF ODISHA	TAPAN KUMAR JENA VS	DHENKANAL TOWN /140 /2024 () //
163	D-CRLREV/28399/2024 CRLREV/545/2024	MANOJ KUMAR AGRAWAL VS ANIL KUMAR AGRAWAL	SUSHANTA KUMAR JOSHI VS	//0 ADDL.SESIONS JUDGE,KANTABANJ(C CRA/0000004/2022
164	D-CRLREV/28442/2024 CRLREV/546/2024	D.RAJESH KUMAR @ DARAPU RAJESH KUMAR VS STATE OF ODISHA(VIG.)	P. V. BALAKRISHNA VS	VIGILANCE PS (BERHAMPUR) /11 /2018 SPL.JUDGE VIGILANCE,BERHAMPUR(C GR/0000009/2018
165	D-CRLREV/29397/2024 CRLREV/547/2024	BHIMA ROHIDAS VS HARIPRIYA@CHINMAYEE ROHIDAS	ASWINI KUMAR DASH VS	//0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CMC/0000035/2024
166	D-CRLREV/28641/2024 CRLREV/548/2024	HALADHARA MAHANTA VS STATE OF ODISHA	DIGAMBAR SETHI VS	GHATAGAON /128 /2022 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000035/2022
167	D-CRLREV/28876/2024 CRLREV/549/2024	PRASANTA KUMAR PANIGRAHI VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	KORAPUT VIGILANCE /35 /2009 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000035/2009
168	D-CRLREV/28524/2024 CRLREV/550/2024	BHUTESWAR RAJAK VS STATE OF ODISHA	SANAT KUMAR MISHRA VS	NABARANGAPUR TOWN /343 /2014 A.D.J.,NAWARANGPUR(Nabarangapur) CRA/0000027/2018
169	D-CRLREV/28700/2024 CRLREV/551/2024	SURA @ SURESH KUMAR BEHERA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	TIGIRIA /84 /2019 ADDL.SESIONS JUDGE,ATHAGARH(C CRA/0000004/2020
170	D-CRP/41128/2024 CRP/37/2024	JAMIA MASJID, BHANJANAGAR, VS	LAMBODOR ACHARI VS	// PRESIDING OFFICE,WAQF TRIBUNAL,C

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171	D-CRP/41140/2024 CRP/38/2024	RAHIMA BIBI JAMIA MASJID, BHANJANAGAR VS FEROSE KHAN	LAMBODOR ACHARI VS	Oa/0000041/2021 // PRESIDING OFFICE, WAQF TRIBUNAL, C
172	D-FAO/40247/2024 FAO/453/2024	TRIBENI @ LAXMI @ LALITA AGRAWAL VS GOLAP CHAND AGRAWAL	ABHISHEK DASH VS	Oa/0000003/2021 // ADDL.DISTRICT JUDGE, DHARAMGARH
173	D-FAO/40693/2024 FAO/454/2024	RAJENDRA KUMAR RAY VS STATE OF ODISHA	BAMADEV BARAL VS	CMA/0000002/2018 // PRESIDING OFFICER CHILDREN COURT
174	D-FAO/36392/2024 FAO/455/2024	M.D., TOSHALI SANDS ,PURI VS SUGAYAN KUMAR MOHAPATRA	BIKRANT CHANDRA PATTNAIK VS	CMA/0000001/2020 // COMMISSIONER FOR EMPLOYEE'S COM
175	D-FAO/41498/2024 FAO/456/2024	NATH CHAYNA VS UNION OF INDIA	SATYABAN SAHOO VS	EC/0000003/2023 // RAILWAY CLAIMS TRIBUNAL, BHUBA
176	D-FAO/41517/2024 FAO/457/2024	RENU DAKUA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	Oa/0000119/2023 // RAILWAY CLAIMS TRIBUNAL, BHUBA
177	D-MACA/39486/2024 MACA/990/2024	CHOLA MS GENERAL INSURANCE CO. LTD., KHURDA VS SANTOSINI BARIK	SOMNATH ROY VS	Oa/0000065/2023 // 7TH M.A.C.T., BHUBANESWAR (Khordha)
178	D-MACA/41150/2024 MACA/991/2024	BANDANA NAYAK VS JAGANNATH DALAI	BIRANCHI NARAYAN RATH VS	Mac/0000059/2016 // II MACT (SD), BERHAMPUR (Ganjam)
179	D-MACA/41190/2024 MACA/992/2024	BAISHNAB CHARAN DAS VS GOBINDA CH. SAHOO,	UMESH PRASAD MISHRA VS	Mac/0000096/2021 // III M.A.C.T., BHUBANESWAR (Khordha)
180	D-MACA/39227/2024 MACA/993/2024	NATIONAL INSURANCE CO. LTD., CUTTACK VS BADAL KUMAR NAYAK	NIBEDITA MOHANTY VS	Mac/0000651/2005 // 1ST M. A.C.T., JAJPUR (Jajapur)
181	D-MACA/41198/2024 MACA/994/2024	BRANCH MANAGER NATIONAL INSURANCE CO.LTD. SAMBALPUR VS JAYASHREE MUNDA	BIJOY DASMOHAPATRA VS	Mac/0000207/2015 // 2ND M.A.C.T.(ND), SAMBALPUR (Sambalpur)

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182	D-MACA/39299/2024 MACA/995/2024	M/S. CHOLAMANDALAM, M.S. GENERAL INSURANCE COMPANY LIMITED, BBSR VS CHINTAPALLI LAVANYA	SOMNATH ROY VS	// A.D.J.,RAYGADA(Rayagada) Mac/0000003/2021
183	D-MACA/35445/2024 MACA/996/2024	AMAR PANDA @ AMAR KUMAR PANDA VS B.K.MOHAPATRA	DEBASISH PATNAIK VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0001701/2019
184	D-MATA/41343/2024 MATA/347/2024	SANGITA BEHERA VS ASHISH KUMAR ROUT	DAYANANDA MOHAPATRA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000011/2021
185	D-MATA/41291/2024 MATA/348/2024	SAMBIT KUMAR VS SUCHISMITA MALLICK	BRAHMANANDA TRIPATHY VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000370/2022
186	D-MATA/39522/2024 MATA/349/2024	BABULA SAHU VS HARICHANDRA SABAT	RAMESH AGARWAL VS	// JUDGE FAMILY COURT,RAYAGADA(Ra GUAP/0000001/2021
187	D-MATA/40307/2024 MATA/350/2024	SABITA DAS @ MANNA VS AMIT KUMAR DAS	SESHDEV DASH VS	// JUDGE FAMILY COURT,PURI(Puri) CV. EXN/0000012/2023
188	D-RPFAM/41280/2024 RPFAM/274/2024	SANTOSH KUMAR PRAHARAJ VS USHARANI PRAHARAJ	BYOMAKESH TRIPATHY VS	// JUDGE FAMILY COURT,BHUBANESWA Ctp/0000188/2021
189	D-RSA/36453/2024 RSA/345/2024	SURENDRANATH KHATUA VS BABULI BEHERA	KALPATARU MISHRA VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000020/2021
190	D-RVWPET/41417/2024 RVWPET/231/2024	JYOTI RANJAN JENA VS MINAKSHI PARIDA @ JENA	MANOJ KUMAR PANDA VS	// (//
191	D-RVWPET/41527/2024 RVWPET/232/2024	KANCHAN MISHRA VS GOLAKHA CHANDRA SWAIN	PRADIPTA KUMAR SINGH VS	// (//
192	D-TRP(C)/41426/2024 TRP(C)/299/2024	MADHUSMITA DASH VS PARAMESWAR SARANGI	SRIKANTA MOHAPATRA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000178/2024
193	D-TRP(C)/41549/2024	SASMITA SETHY	RABINDRA NATH PRUSTY	//

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	TRP(C)/300/2024	VS ALOK RANJAN SETHI	VS	JUDGE FAMILY COURT, KENDRAPARA CP/0000353/2021
194	D-WA/40861/2024 WA/2626/2024	MAHESWAR RANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()
195	D-WA/40871/2024 WA/2627/2024	STATE OF ODISHA STATE OF ODISHA VS LOREE HATI	RABI NARAYAN MISHRA,A.G.A. VS	// ()
196	D-WA/40874/2024 WA/2628/2024	MANAS KUMAR MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()
197	D-WA/40983/2024 WA/2629/2024	STATE OF ODISHA VS BIJAYA KISHORE NATH	SASWAT DAS, A.G.A. VS	// ()
198	D-WA/40984/2024 WA/2630/2024	STATE OF ODISHA VS BIDYADHAR GOCHHAYAT	MALYA KETAN BALBANTARAY, A.G.A. VS	// ()
199	D-WA/40986/2024 WA/2631/2024	STATE OF ODISHA VS PRAMILA DEI	SURYA NARAYAN PATANAIAK, A.G.A. VS	// ()
200	D-WA/41176/2024 WA/2632/2024	SAROJINI DEVI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// ()
201	D-WA/41181/2024 WA/2633/2024	BIJAY KUMAR BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// ()
202	D-WA/41189/2024 WA/2634/2024	STATE OF ODISHA VS MADAN MOHAN SAHOO	SANGRAM JENA,A.G.A VS	// ()
203	D-WA/41294/2024 WA/2635/2024	HEMALATA GOCHHAYAT VS ODISHA CONSUMER COOPERATIVE FEDERATION LTD., BBSR	SUBHADUTTA ROURTRAY VS	// ()
204	D-WA/41290/2024 WA/2636/2024	SANKARSAN SAHU VS	AMITAV DAS VS	// ()

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205	D-WA/41301/2024 WA/2637/2024	THE CHIEF MANAGER, POWER GRID CORPORATION OF INDIA LIMITED,BBSR STATE OF ODISHA VS BIJAYALAXMI PRADHAN	SANGRAM JENA, A.G.A. VS	// // ()
206	D-WA/41302/2024 WA/2638/2024	STATE OF ODISHA VS DEBENDRANATH SAHOO	SANGRAM JENA, A.G.A. VS	// // ()
207	D-WP(C)/41361/2024 WP(C)/24253/2024	BIJAYANI PATRA VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	// // ()
208	D-WP(C)/40720/2024 WP(C)/24254/2024	LOKNATH SUBUDHI RAY VS STATE OF ODISHA	SARAT CHANDRA SAMAL VS	// // ()
209	D-WP(C)/41478/2024 WP(C)/24255/2024	M/S SWASTIK TRANSPORT, BALASORE VS UNION OF INDIA	MANOJ VERMA VS	// // ()
210	D-WP(C)/40368/2024 WP(C)/24256/2024	RAMANATH PANDA VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// // ()
211	D-WP(C)/40816/2024 WP(C)/24257/2024	PREMSAGAR BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// // ()
212	D-WP(C)/40721/2024 WP(C)/24258/2024	RABINDRA KUMAR DAS VS STATE OF ODISHA	RANJIT SAMAL VS	// // ()
213	D-WP(C)/40835/2024 WP(C)/24259/2024	ISWAR CHANDRA SINGH VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// // ()
214	D-WP(C)/40725/2024 WP(C)/24260/2024	GOURANG CHARAN BISWAL VS STATE OF ODISHA	RANJIT SAMAL VS	// // ()
215	D-WP(C)/40729/2024 WP(C)/24261/2024	DUSMANTA NAG VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()

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216	D-WP(C)/40935/2024 WP(C)/24262/2024	PRASANTA KUMAR MOHANTY VS THE COMMISSIONER CUM SECY-SC AND ST DEVELOPMENT DEPT, BBSR	TRILOCHAN PANIGRAHI VS	// 0 //
217	D-WP(C)/40956/2024 WP(C)/24263/2024	MILKI EKKA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
218	D-WP(C)/40537/2024 WP(C)/24264/2024	BIDYADHAR NANDI VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
219	D-WP(C)/41360/2024 WP(C)/24265/2024	SOCIO ECONOMIC RESEARCH INSTITUTE, NEW DELHI VS ODISHA STATE MEDICAL CORPORATION LIMITED	SARITA PANDA VS	// 0 //
220	D-WP(C)/38867/2024 WP(C)/24266/2024	GOVERNING BODY OF HIGHER SECONDARY SCHOOL, SIKO, KHORDHA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
221	D-WP(C)/38937/2024 WP(C)/24267/2024	BANABIHARI RATH VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
222	D-WP(C)/41232/2024 WP(C)/24268/2024	RUTUPRIYA PANI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
223	D-WP(C)/41011/2024 WP(C)/24269/2024	AMON NAG VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
224	D-WP(C)/41233/2024 WP(C)/24270/2024	RASHMITA SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
225	D-WP(C)/41220/2024 WP(C)/24271/2024	M/S.TRISHAKTI ASSOCIATES, BALASORE VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI	SIDHARTH SANKAR MOHAPATRA VS	// 0 //
226	D-WP(C)/41012/2024 WP(C)/24272/2024	SURESH CHANDRA SWAIN VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
227	D-WP(C)/32012/2024	UNION OF INDIA	CHANDRAKANTA PRADHAN	//

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	WP(C)/24273/2024	VS	VS	0
		RABINDRA KUMAR BEHERA		//
228	D-WP(C)/37218/2024	MILK MANTRA DAIRY PVT. LTD., BBSR	FALGUNI RAJGURU MOHAPATRA	//
	WP(C)/24274/2024	VS	VS	0
		OMBUDSMAN-I, OERC, BBSR		//
229	D-WP(C)/41014/2024	BISWANATH MOHANTY	BRAJA KISHOR PANDA	//
	WP(C)/24275/2024	VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/41238/2024	BANASHREE KANANIKA MOHANTY	SUBHADUTTA ROUSTRAY	//
	WP(C)/24276/2024	VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/40922/2024	APARAJITA NAYAK	AMITAV TRIPATHY	//
	WP(C)/24277/2024	VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/40901/2024	JYOTI PRAKASH PANDA	BIMBISAR DASH	//
	WP(C)/24278/2024	VS	VS	0
		NORTH EASTERN ELECTRICITY SUPPLY COMPANY OF ORISSA		//
233	D-WP(C)/41167/2024	DEBI PRASAD MAHANA	HIMANSU SEKHAR DEO	//
	WP(C)/24279/2024	VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/41241/2024	CHANDAN KUMAR GIRI	SUBHADUTTA ROUSTRAY	//
	WP(C)/24280/2024	VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/41086/2024	JIBAN KUMAR RAMANUJ DAS	DEBASIS TRIPATHY	//
	WP(C)/24281/2024	VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/41015/2024	ARJUNA CHALAN	BRAJA KISHOR PANDA	//
	WP(C)/24282/2024	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/37449/2024	BISHNUMOHAN PATRA	NIRANJAN PRASAD PATRA	//
	WP(C)/24283/2024	VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/41016/2024	BALESWAR BEHERA	BRAJA KISHOR PANDA	//
	WP(C)/24284/2024	VS	VS	0

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239	D-WP(C)/41286/2024 WP(C)/24285/2024	STATE OF ODISHA MAMATA BEHERA VS	PRASANTA KUMAR SATAPATHY VS	// // 0
240	D-WP(C)/40957/2024 WP(C)/24286/2024	STATE OF ODISHA SRIDHAR KESHRI VS	GHANASHYAM NAMTOAR VS	// // 0
241	D-WP(C)/41267/2024 WP(C)/24287/2024	STATE OF ODISHA SAILABALA JENA VS	SANJIB KUMAR BHANJADEO VS	// // 0
242	D-WP(C)/39012/2024 WP(C)/24288/2024	GENERAL MANAGER SRG EARTH RESOURCES PVT. LTD., ANGUL SANGRAM PATNAIK VS	SAIBRATA RATH VS	// // 0
243	D-WP(C)/41308/2024 WP(C)/24289/2024	STATE OF ODISHA KRUTIBAS PATNAIK VS	BRAJA KISHOR PANDA VS	// // 0
244	D-WP(C)/41514/2024 WP(C)/24290/2024	STATE OF ODISHA KHATU DALAI VS	TANMAY MISHRA VS	// // 0
245	D-WP(C)/34569/2024 WP(C)/24291/2024	STATE OF ODISHA KUNI BEHERA VS	JAGAMOHAN PATTANAIAK VS	// // 0
246	D-WP(C)/41008/2024 WP(C)/24292/2024	STATE OF ODISHA HEMSAGAR SAHU VS	KIRTAN DANG VS	// // 0
247	D-WP(C)/41313/2024 WP(C)/24293/2024	STATE OF ODISHA KHALI CHANDRA PATANAYAK VS	BRAJA KISHOR PANDA VS	// // 0
248	D-WP(C)/39210/2024 WP(C)/24294/2024	STATE OF ODISHA PRAMOD CHANDRA DAS VS	NIRANJAN BISWAL VS	// // 0
249	D-WP(C)/41515/2024 WP(C)/24295/2024	STATE OF ODISHA KALI CHARAN BADATYA VS	TANMAY MISHRA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/41391/2024 WP(C)/24296/2024	JUANIA GRAM PANCHAYAT VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
251	D-WP(C)/41298/2024 WP(C)/24297/2024	ANANTA NARAYAN PATTANAYAK VS THE SUPERINTENDENT CGST AND CENTRAL EXERCISE	KAJAL SAHOO VS	// 0 //
252	D-WP(C)/40766/2024 WP(C)/24298/2024	ASHWINI GOPAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
253	D-WP(C)/41023/2024 WP(C)/24299/2024	LAXMI PATRA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
254	D-WP(C)/40421/2024 WP(C)/24300/2024	HIMANI PATTNAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
255	D-WP(C)/34574/2024 WP(C)/24301/2024	N.N. SINGH AND BROTHERS, KEONJHAR VS UNION OF INDIA	JAGAMOHAN PATTANAIAK VS	// 0 //
256	D-WP(C)/39376/2024 WP(C)/24302/2024	SUJATA SUTAR VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
257	D-WP(C)/40423/2024 WP(C)/24303/2024	DINABANDHU BISWAL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
258	D-WP(C)/39576/2024 WP(C)/24304/2024	DHURBA CHANDRA MAHALIK VS MANAGING DIRECTOR ODISHA HYDRO POWER CORPORATION LTD., KHURDA	SOMANATH MISHRA VS	// 0 //
259	D-WP(C)/38406/2024 WP(C)/24305/2024	SOURAV SEKHAR BEHERA VS STATE OF ODISHA	IN PERSON VS	// 0 //
260	D-WP(C)/41461/2024 WP(C)/24306/2024	RAMA CHANDRA SINGH VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
261	D-WP(C)/40419/2024	DHRUBA CHANRAN SAHOO	RANJIT SAMAL	//

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	WP(C)/24307/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/40424/2024 WP(C)/24308/2024	MAHABIR SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
263	D-WP(C)/40555/2024 WP(C)/24309/2024	SANJITA MAHANTA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
264	D-WP(C)/40426/2024 WP(C)/24310/2024	NAKSHYATRAMALA SAHU VS COLLECTOR ,GANJAM	BRAJA MOHAN SARANGI VS	// 0 //
265	D-WP(C)/41562/2024 WP(C)/24311/2024	MANJULATA DAS VS STATE OF ODISHA	SURENDRA KUMAR DASH VS	// 0 //
266	D-WP(C)/40880/2024 WP(C)/24312/2024	SANJIB DAS VS STATE OF ODISHA	SARADA PRASANNA MOHARANA VS	// 0 //
267	D-WP(C)/40427/2024 WP(C)/24313/2024	RANJAN KUMAR SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
268	D-WP(C)/41059/2024 WP(C)/24314/2024	DEBAJANI MAHAPATRA VS SUB COLLECTOR, GANJAM	SOUMYA JYOTI BISWAL VS	// 0 //
269	D-WP(C)/41471/2024 WP(C)/24315/2024	KORNELIUS HEMRAM VS STATE OF ODISHA	SIDDHARTHA PRASAD MISHRA VS	// 0 //
270	D-WP(C)/40430/2024 WP(C)/24316/2024	JAYANARAYAN MISHRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
271	D-WP(C)/40896/2024 WP(C)/24317/2024	M/S SOUMSREE METALS AND MACHINERIES, BBSR VS UNION OF INDIA	SOUMENDRA PATTANAIAK VS	// 0 //
272	D-WP(C)/40433/2024 WP(C)/24318/2024	ACHYUTANANDA BISWAL VS	RANJIT SAMAL VS	// 0

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273	D-WP(C)/41101/2024 WP(C)/24319/2024	STATE OF ODISHA PARSURAM BHUYAN VS ADDITIONAL COMMISSIONER GST (APPEALS)	PRATIK DASH VS	// // 0 //
274	D-WP(C)/40926/2024 WP(C)/24320/2024	NIRMAL KACHHARIA VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
275	D-WP(C)/41447/2024 WP(C)/24321/2024	DURYODHAN SINGH VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
276	D-WP(C)/40919/2024 WP(C)/24322/2024	NIRANJAN DIXIT VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
277	D-WP(C)/40437/2024 WP(C)/24323/2024	ISWAR CHANDRA SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
278	D-WP(C)/41785/2024 WP(C)/24324/2024	NILAKANTHA BAG VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
279	D-WP(C)/41102/2024 WP(C)/24325/2024	NARESH CHANDRA JENA VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
280	D-WP(C)/41467/2024 WP(C)/24326/2024	CHANDAN NAIK VS STATE OF ODISHA	SIDDHARTHA PRASAD MISHRA VS	// 0 //
281	D-WP(C)/41166/2024 WP(C)/24327/2024	M/S. RAJASHANKAR ENTERORISES, SONEPUR VS DEBTS RECOVERY TRIBUNAL, CUTTACK	NALINI KANTA DASH VS	// 0 //
282	D-WP(C)/40438/2024 WP(C)/24328/2024	MANJUBALA DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
283	D-WP(C)/41212/2024 WP(C)/24329/2024	M/S S.K.SINGH AND CONSTRUCTION, ROURKELA VS ASST. DIRECTOR CUM RECOVERY OFFICER ESI CORP., JHARSUGUDA	SOMANATH MISHRA VS	// 0 //

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284	D-WP(C)/40923/2024 WP(C)/24330/2024	ANANTA PAIKARAY VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
285	D-WP(C)/41184/2024 WP(C)/24331/2024	MINATI SABAT VS BRANCH MANAGER PUNJAB NATIONAL BANK	NALINI KANTA DASH VS	// 0 //
286	D-WP(C)/39859/2024 WP(C)/24332/2024	JANA K I DEVI VS MANAGING DIRECTOR OSRTC, B.B.S.R	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
287	D-WP(C)/40775/2024 WP(C)/24333/2024	MAHENDRA KUMAR BEHERA VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
288	D-WP(C)/40995/2024 WP(C)/24334/2024	PRANAKRUSHNA ROUT VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
289	D-WP(C)/41191/2024 WP(C)/24335/2024	RASHMITA NAYAK VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
290	D-WP(C)/39891/2024 WP(C)/24336/2024	KEDAR CHANDRA PAL VS STATE OF ODISHA	SUBHADUTTA ROU TRAY VS	// 0 //
291	D-WP(C)/41320/2024 WP(C)/24337/2024	NILAMBAR PANDA VS TATA POWER NORTH ODISHA DISTRIBUTION LTD, BALESWAR	PRASANTA KUMAR SATAPATHY VS	// 0 //
292	D-WP(C)/41196/2024 WP(C)/24338/2024	LALIT KUMAR PRADHAN VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
293	D-WP(C)/41052/2024 WP(C)/24339/2024	TRINATH PADHI VS CHIEF EXECUTIVE OFFICER, KORAPUT CENTRAL COOPERATIVE BANK LTD.	SHAKTI DATTA TRIPATHY VS	// 0 //
294	D-WP(C)/40165/2024 WP(C)/24340/2024	RAJESH SHARMA VS THE STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
295	D-WP(C)/41202/2024	BASANTA KUMAR PRADHAN	JYOTI PATNAIK	//

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	WP(C)/24341/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/40817/2024 WP(C)/24342/2024	DHRUBA BARIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
297	D-WP(C)/40830/2024 WP(C)/24343/2024	NISHIKANTA PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
298	D-WP(C)/41208/2024 WP(C)/24344/2024	VIMTAS SCHOOL OF PHARMACY VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
299	D-WP(C)/40818/2024 WP(C)/24345/2024	BABULI BAG VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
300	D-WP(C)/41787/2024 WP(C)/24346/2024	SIBA NAHAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
301	D-WP(C)/40819/2024 WP(C)/24347/2024	DAMODAR JIT VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
302	D-WP(C)/41240/2024 WP(C)/24348/2024	M/S SYLVESA INFOTECH PVT. LTD., BBSR VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
303	D-WP(C)/40820/2024 WP(C)/24349/2024	HADIBANDHU JENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
304	D-WP(C)/37446/2024 WP(C)/24350/2024	SRUSTIDHAR JENA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
305	D-WP(C)/41339/2024 WP(C)/24351/2024	ARUN KUMAR SABAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
306	D-WP(C)/40416/2024 WP(C)/24352/2024	DASARATHA MEHER VS	DHANESWAR BEHERA VS	// 0

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307	D-WP(C)/40768/2024 WP(C)/24353/2024	STATE OF ODISHA MILAN KUMAR SAHOO VS UNION OF INDIA	RAJA DIGBIJAY KISHORE DASH VS	// // 0 //
308	D-WP(C)/40512/2024 WP(C)/24354/2024	NARENDRA NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
309	D-WP(C)/40782/2024 WP(C)/24355/2024	UPENDRA KUMAR PATTNAIK VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
310	D-WP(C)/40903/2024 WP(C)/24356/2024	SRIKANT BISWAL VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
311	D-WP(C)/41786/2024 WP(C)/24357/2024	MANOJ KUMAR ROUSTRAY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
312	D-WP(C)/40530/2024 WP(C)/24358/2024	RASMITA DAS VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
313	D-WP(C)/40905/2024 WP(C)/24359/2024	MOHAN CHARAN MUNDARI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
314	D-WP(C)/40619/2024 WP(C)/24360/2024	BIJAY KUMAR MOHANTY VS THE COMNR, ROURKELA MUNICIPAL CORPORATION, SUNDARGARH	ASWINI KUMAR SAHOO VS	// 0 //
315	D-WP(C)/41394/2024 WP(C)/24361/2024	PRADIP KUMAR PATEL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
316	D-WP(C)/40534/2024 WP(C)/24362/2024	GOPABANDHU GARDIA VS COLLECTOR, SAMBALPUR	SAURAV TIBREWAL VS	// 0 //
317	D-WP(C)/41080/2024 WP(C)/24363/2024	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //

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318	D-WP(C)/40906/2024 WP(C)/24364/2024	SWARNAPRAVA ROUT VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
319	D-WP(C)/40821/2024 WP(C)/24365/2024	PRASADU ACHARY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
320	D-WP(C)/41026/2024 WP(C)/24366/2024	SABITA SAR VS STATE OF ODISHA	KAJAL SAHOO VS	// 0 //
321	D-WP(C)/40822/2024 WP(C)/24367/2024	PRASANNA KUMAR JYOTISH VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
322	D-WP(C)/40824/2024 WP(C)/24368/2024	BABRUBAHAN PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
323	D-WP(C)/40910/2024 WP(C)/24369/2024	SILANANDA KRUPA CHAMPIA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
324	D-WP(C)/37846/2024 WP(C)/24370/2024	TATA CAPITAL HOUSING FINANCE LTD, MUMBAI VS DISTRICT MAGISTRATE CUM COLLECTOR, SUNDERGARH	RAMACHANDRA PANIGRAHY VS	// 0 //
325	D-WP(C)/41516/2024 WP(C)/24371/2024	SIBARAM DASH VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
326	D-WP(C)/39675/2024 WP(C)/24372/2024	BHAGABAN SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
327	D-WP(C)/40825/2024 WP(C)/24373/2024	BHABA SHANKAR MAHALA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
328	D-WP(C)/40912/2024 WP(C)/24374/2024	SUBASINI BISWAL VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
329	D-WP(C)/40828/2024	ARUN KUMAR NAYAK	RANJIT SAMAL	//

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	WP(C)/24375/2024	VS STATE OF ORISSA	VS	0 //
330	D-WP(C)/41282/2024 WP(C)/24376/2024	ABHISEK MOHANTY VS INSPECTOR GENERAL OF REGISTRATION, REVENUE BUILDING, CUTTACK	MOHIT AGARWAL VS	// 0 //
331	D-WP(C)/39732/2024 WP(C)/24377/2024	MAHESH CHANDRA MISHRA VS M.D. ORISSA STATE FINANCIAL CORPORATION, CUTTACK	IN PERSON VS	// 0 //
332	D-WP(C)/40829/2024 WP(C)/24378/2024	RABINDRANATH NAYAK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
333	D-WP(C)/39804/2024 WP(C)/24379/2024	HEMANTA KUMAR DAS VS THE COLLECTOR, JAJPUR	KANANBALA ROY CHOUDHURY VS	// 0 //
334	D-WP(C)/39868/2024 WP(C)/24380/2024	ANIRUDHA PARIDA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
335	D-WP(C)/36537/2024 WP(C)/24381/2024	M/S ADITYA CRAFT AND PAPERS PRIVATE LIMITED,CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	CHITRASEN PARIDA VS	// 0 //
336	D-WP(C)/40913/2024 WP(C)/24382/2024	PRABHA KANTI MINJ VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
337	D-WP(C)/41287/2024 WP(C)/24383/2024	SUBASH CHANDRA DEHURY VS INSPECTOR GENERAL OF REGISTRATION, CUTTACK	MOHIT AGARWAL VS	// 0 //
338	D-WP(C)/37465/2024 WP(C)/24384/2024	SRIDHAR KUMAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
339	D-WP(C)/40915/2024 WP(C)/24385/2024	DIPAK KUMAR ROUT VS THE STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
340	D-WP(C)/41079/2024 WP(C)/24386/2024	MANOJ KUMAR MOHANTY VS	BAIDHAR SAHOO VS	// 0

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341	D-WP(C)/41615/2024 WP(C)/24387/2024	REGISTRAR COOPERATIVE SOCIETIES, BBSR TRILOCHAN BARIK VS STATE OF ODISHA	TANMAY MISHRA VS	// // ()
342	D-WP(C)/39926/2024 WP(C)/24388/2024	TARANISEN JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// () //
343	D-WP(C)/41400/2024 WP(C)/24389/2024	LIPUN BISWAL VS REGISTRAR COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// () //
344	D-WP(C)/40916/2024 WP(C)/24390/2024	BISHNU BAG VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
345	D-WP(C)/40039/2024 WP(C)/24391/2024	BIRENDRA NATH NAIK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// () //
346	D-WP(C)/40920/2024 WP(C)/24392/2024	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// () //
347	D-WP(C)/41402/2024 WP(C)/24393/2024	SURESH SAHOO VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// () //
348	D-WP(C)/40714/2024 WP(C)/24394/2024	HARIHARA NURSING COLLEGE, CUTTACK VS THE COMNR-CUM-SECY, DEPT. OF HEALTH AND FAMILY WELFARE, GOVT. OF ODISHA	DEVI PRASAD DASH VS	// () //
349	D-WP(C)/41432/2024 WP(C)/24395/2024	MAHENDRA KUMAR BAG VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// () //
350	D-WP(C)/37545/2024 WP(C)/24396/2024	A.VENKATA RAJU VS UNION OF INDIA	SANTOSH ADHIKARI VS	// () //
351	D-WP(C)/41606/2024 WP(C)/24397/2024	JAY PRAKASH MEHER VS UTKAL GRAMEEN BANK, DHANUPALI	BIBHUTI BHUSAN MISHRA VS	// () //

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352	D-WP(C)/36705/2024 WP(C)/24398/2024	PINAKI SANKAR NANDA VS STATE OF ODISHA	CHITTA RANJAN DAS VS	// 0 //
353	D-WP(C)/37779/2024 WP(C)/24399/2024	MAHENDRA KUMAR PATI VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
354	D-WP(C)/40979/2024 WP(C)/24400/2024	NITESH BISI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
355	D-WP(C)/41416/2024 WP(C)/24401/2024	JAYANTA KUMAR MOHANTY VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //
356	D-WP(C)/38515/2024 WP(C)/24402/2024	BHABANI SANKAR KAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
357	D-WP(C)/41083/2024 WP(C)/24403/2024	CHITTARANJAN SAHOO VS REGISTRAR COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// 0 //
358	D-WP(C)/41812/2024 WP(C)/24404/2024	MANABODH BARIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
359	D-WP(C)/40402/2024 WP(C)/24405/2024	YUDHISTHIR MANDAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
360	D-WP(C)/40411/2024 WP(C)/24406/2024	RAGHUNATH NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
361	D-WP(C)/41258/2024 WP(C)/24407/2024	GOKUL NAIK VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// 0 //
362	D-WP(C)/37954/2024 WP(C)/24408/2024	ARABINDA DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
363	D-WP(C)/40412/2024	PRADEEP KUMAR PALATA	DHANESWAR BEHERA	//

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	WP(C)/24409/2024	VS STATE OF ODISHA	VS	() //
364	D-WP(C)/40963/2024 WP(C)/24410/2024	BANAMALI NAIK VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// () //
365	D-WP(C)/38494/2024 WP(C)/24411/2024	KALYANI PATRA VS SECY, INSURANCE OMBUDSMAN, L.I.C.OF INDIA, BBSR	SITA KANTA HOTA VS	// () //
366	D-WP(C)/40628/2024 WP(C)/24412/2024	BIRANCHI NARAYAN GANTHIA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// () //
367	D-WP(C)/41479/2024 WP(C)/24413/2024	JIBARDHAN MENDALI VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	// () //
368	D-WP(C)/41272/2024 WP(C)/24414/2024	AKRUR NAIK @ NAYAK VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// () //
369	D-WP(C)/39162/2024 WP(C)/24415/2024	USHARANI SHIL VS COLLECTOR AND REVISIONAL AUTHORITY, MALKANGIRI	MAHESWAR MOHANTY VS	// () //
370	D-WP(C)/41870/2024 WP(C)/24416/2024	SADASHIBA SAHU VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// () //
371	D-WP(C)/40690/2024 WP(C)/24417/2024	DR. PRASANT KUMAR BISWAL VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// () //
372	D-WP(C)/41312/2024 WP(C)/24418/2024	SANJAYA KUMAR PATRA VS STATE OF ODISHA	MANAS PATI VS	// () //
373	D-WPCRL/28276/2024 WPCRL/119/2024	DILLIP BHOI @ DILLIP KUMAR BHOI VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	BHEDEN /122 /2022 () //
374	D-WPCRL/24513/2024 WPCRL/120/2024	SONALI JENA VS	PRASANTA KUMAR PANDA VS	DHARMASALA /441 /2024 ()

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375	D-ABLAPL/27582/2024 ABLAPL/10726/2024	STATE OF ODISHA RAKESH KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	// PATTAMUNDAI RURAL PS /376 /2024 ()
376	D-ABLAPL/27722/2024 ABLAPL/10727/2024	RITIK BAG VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// KHARIAR /272 /2024 ()
377	D-ABLAPL/27971/2024 ABLAPL/10728/2024	SIMANCHA NAHAK @ RINKU NAHAK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// GOLANTHARA (BERHAMPUR) /341 /2024 ()
378	D-ABLAPL/28171/2024 ABLAPL/10729/2024	MANDAKINI BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	// N.T.P.C. /119 /2024 ()
379	D-ABLAPL/29122/2024 ABLAPL/10730/2024	SWAPNA RANJAN BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// PATTAMUNDAI RURAL PS /450 /2024 ()
380	D-ABLAPL/29127/2024 ABLAPL/10731/2024	TAPAN BEHERA VS STATE OF ODISHA	BISWAJIT NAYAK VS	// NACHUNI /49 /2023 ()
381	D-ABLAPL/28334/2024 ABLAPL/10732/2024	SAMIR @ SAMIRA NAIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// KAMAKHYANAGAR /405 /2024 ()
382	D-ABLAPL/28369/2024 ABLAPL/10733/2024	PRAVAKAR MALIK VS STATE OF ODISHA	UDIT RANJAN JENA VS	// SORO /116 /2018 ()
383	D-ABLAPL/29129/2024 ABLAPL/10734/2024	TRILOCHAN ROUT @ LITU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// BALIANTA P.S. /434 /2024 ()
384	D-ABLAPL/28452/2024 ABLAPL/10735/2024	JHUNU BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	// DHENKANAL SADAR /266 /2022 ()
385	D-ABLAPL/28493/2024 ABLAPL/10736/2024	PAPU @ SAIF ALI KHAN VS STATE OF ODISHA	SANJIB KUMAR DAS VS	// MANGALA BAG /170 /2024 ()

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386	D-ABLAPL/29130/2024 ABLAPL/10737/2024	SUDARSAN MUDULI @ SUDARSHAN MUDULI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	CHARICHHAKA /41 /2023 () //
387	D-ABLAPL/28974/2024 ABLAPL/10738/2024	SUKHSAGAR PRASAD SHARMA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	/ /0 () //
388	D-ABLAPL/29134/2024 ABLAPL/10739/2024	NIKHIL PADHI VS STATE OF ODISHA	SOUGAT DASH VS	BARGARH /681 /2022 () //
389	D-ABLAPL/28831/2024 ABLAPL/10740/2024	RIYAJATTA ALI KHAN @ RIYAJAT ALI KHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GOP /249 /2024 () //
390	D-ABLAPL/28798/2024 ABLAPL/10741/2024	ABDUL RAHEMAN KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /193 /2024 () //
391	D-ABLAPL/28835/2024 ABLAPL/10742/2024	ANANTA KUMAR SINGH VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARIPADA SADAR /202 /2023 () //
392	D-ABLAPL/28810/2024 ABLAPL/10743/2024	NASIR SULTAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /192 /2024 () //
393	D-ABLAPL/28836/2024 ABLAPL/10744/2024	ZAFAR QUADIR @ ZAFAR QUADIRY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SIMULIA /180 /2024 () //
394	D-ABLAPL/28813/2024 ABLAPL/10745/2024	SERAJUDDIN SAHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /192 /2024 () //
395	D-ABLAPL/29137/2024 ABLAPL/10746/2024	MATLUB ALI KHAN @ PANA BABU @ PANA KHAN VS STATE OF ODISHA	DURGA PRASAD DHAL VS	G.R.P.S. /18 /2023 () //
396	D-ABLAPL/28862/2024 ABLAPL/10747/2024	MANGULU SIO@ MANGALA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	CHANDILI /214 /2024 () //
397	D-ABLAPL/29149/2024	RAJESH KUMAR MOHANTY	SATYA NARAYAN MISHRA 4	BASUDEVPUR /725 /2024

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	ABLAPL/10748/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/28817/2024 ABLAPL/10749/2024	SHYAMNATH SAH VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	CHANDABALI /460 /2024 () //
399	D-ABLAPL/28871/2024 ABLAPL/10750/2024	RAJ ANKIT SATAPATHY VS STATE OF ODISHA	BISWARANJAN DALAI VS	JHIRPANI P.S. /125 /2024 () //
400	D-ABLAPL/28873/2024 ABLAPL/10751/2024	ANITA SATAPATHY VS STATE OF ODISHA	BISWARANJAN DALAI VS	JHIRPANI P.S. /125 /2024 () //
401	D-ABLAPL/28839/2024 ABLAPL/10752/2024	AJAY KHARA VS STATE OF ODISHA	UMESH CHANDRA DORA VS	MOTU /92 /2024 () //
402	D-ABLAPL/29150/2024 ABLAPL/10753/2024	RANJAN ROUT @ RANJAN KUMAR ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000260/2024
403	D-ABLAPL/28912/2024 ABLAPL/10754/2024	GANGA PALAKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE 2(A)CC/0000385/2024
404	D-ABLAPL/28938/2024 ABLAPL/10755/2024	JHARANA MANDAL VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	BHOGRAI /124 /2024 () //
405	D-ABLAPL/29151/2024 ABLAPL/10756/2024	TUSARKANTI BEHERA @ TUSARKANTA BEHERA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	KANIHA /323 /2024 () //
406	D-ABLAPL/28957/2024 ABLAPL/10757/2024	KANHU CHARAN BADATYA @ KANHU BADATYA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	JARADA /201 /2024 () //
407	D-ABLAPL/28843/2024 ABLAPL/10758/2024	BIRANCHI NARAYAN BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATSINGPUR /854 /2024 () //
408	D-ABLAPL/28967/2024 ABLAPL/10759/2024	TAHASIL @ TASIL BAGHAR VS	PRADEEP KUMAR KHUNTIA VS	/ /0 ()

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409	D-ABLAPL/29052/2024 ABLAPL/10760/2024	STATE OF ODISHA NILANCHALA PAN VS STATE OF ODISHA	DEVASHIS PANDA VS	// JUNAGARH /369 /2024 () //
410	D-ABLAPL/29152/2024 ABLAPL/10761/2024	RAJESH KUMAR SINGH @ RAJU SINGH VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	UDITNAGAR /237 /2023 () //
411	D-ABLAPL/28844/2024 ABLAPL/10762/2024	BATAKRUSHNA SETHI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /174 /2023 () //
412	D-ABLAPL/27690/2024 ABLAPL/10763/2024	BISHNU SABAR VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	GOLAMUNDA /15 /2019 () //
413	D-ABLAPL/28154/2024 ABLAPL/10764/2024	NIRANJAN SINGH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SUBALAYA /123 /2024 () //
414	D-ABLAPL/28849/2024 ABLAPL/10765/2024	SUBHAMJIT KARAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KUAKHIA /467 /2023 () //
415	D-ABLAPL/28159/2024 ABLAPL/10766/2024	PRASANT GANTA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	GUNUPUR /197 /2024 () //
416	D-ABLAPL/29187/2024 ABLAPL/10767/2024	SUSHANT @ SUSANTA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /354 /2024 () //
417	D-ABLAPL/28401/2024 ABLAPL/10768/2024	SAMIR DEY VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SOHELLA /34 /2018 3RD ADJ BHUBANESWAR(Khordha) GR/0000102/2018
418	D-ABLAPL/28855/2024 ABLAPL/10769/2024	SUBHAMJIT KARAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KUAKHIA /213 /2024 () //
419	D-ABLAPL/28597/2024 ABLAPL/10770/2024	MANTU GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /804 /2024 () //

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420	D-ABLAPL/29189/2024 ABLAPL/10771/2024	KIRAN KUMAR KAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	SUNDARGARH SADAR /222 /2024 () //
421	D-ABLAPL/28857/2024 ABLAPL/10772/2024	SUBHAMJIT KARAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KUAKHIA /334 /2023 () //
422	D-ABLAPL/29095/2024 ABLAPL/10773/2024	SIDHANT SEKHAR DASH VS STATE OF ODISHA	AVIRAM PATRA VS	//0 () //
423	D-ABLAPL/28992/2024 ABLAPL/10774/2024	DEEPAK SAMAL VS STATE OF ODISHA	DIBYAJYOTI SWAIN VS	TANGI /203 /2024 () //
424	D-ABLAPL/29190/2024 ABLAPL/10775/2024	BIJU HIMERIKA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	NARAYANPATNA /100 /2024 () //
425	D-ABLAPL/28281/2024 ABLAPL/10776/2024	MUSTAK ABID BUX VS STATE OF ODISHA	LALITENDU MISHRA VS	DHENKANAL TOWN /567 /2024 () //
426	D-ABLAPL/29010/2024 ABLAPL/10777/2024	RANJAN MUDULI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAGHUNATHPUR /219 /2024 () //
427	D-ABLAPL/28355/2024 ABLAPL/10778/2024	DEBENDRA KUMAR MUND VS STATE OF ODISHA	JNYANANANDA PANDA VS	//0 () //
428	D-ABLAPL/29193/2024 ABLAPL/10779/2024	PARTHA SARATHI SETHI VS STATE OF ODISHA	SURYAKANTA DASH VS	//0 () //
429	D-ABLAPL/28693/2024 ABLAPL/10780/2024	PRASANTA KUMAR TRIPATHY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	LOISINGHA(BOLANGIR) /302 /2024 () //
430	D-ABLAPL/29185/2024 ABLAPL/10781/2024	NITIN KUMAR PATTANAYAK VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	BARGARH /473 /2024 () //
431	D-ABLAPL/28755/2024	AKASH KUMAR SAHOO	ADITI HOTA	INDUASTRIAL,NISA /271 /2024

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	ABLAPL/10782/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/29116/2024 ABLAPL/10783/2024	MIR RIYAZUDDIN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	KHARABEL NAGAR P.S. /415 /2024 () //
433	D-ABLAPL/28759/2024 ABLAPL/10784/2024	CHAGALI@DIBAKAR SAHOO VS STATE OF ODISHA	ADITI HOTA VS	HANDAPA /66 /2016 () //
434	D-ABLAPL/29117/2024 ABLAPL/10785/2024	GANESH KHILLO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /578 /2023 () //
435	D-ABLAPL/29194/2024 ABLAPL/10786/2024	SUSANTA PRADHAN VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 () //
436	D-ABLAPL/29119/2024 ABLAPL/10787/2024	BHUMIKA SATAPATHY VS STATE OF ODISHA	BISWARANJAN DALAI VS	JHIRPANI P.S. /125 /2024 () //
437	D-ABLAPL/29200/2024 ABLAPL/10788/2024	SUSANTA KUMAR PADHI @ SUSHANTA PADHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /323 /2024 () //
438	D-ABLAPL/29120/2024 ABLAPL/10789/2024	SANJANA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /117 /2024 () //
439	D-ABLAPL/28795/2024 ABLAPL/10790/2024	BIDYADHAR SAHU @ MITU VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR SADAR /168 /2024 () //
440	D-ABLAPL/29201/2024 ABLAPL/10791/2024	SMRUTI RANJAN DASH @ PAPU DASH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHANDAPARA /243 /2024 () //
441	D-ABLAPL/28842/2024 ABLAPL/10792/2024	SWADHIN JENA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	KHANDAGIRI P.S. /628 /2024 () //
442	D-ABLAPL/29121/2024 ABLAPL/10793/2024	ABU JAFAR KHAN VS	BISWARANJAN DALAI VS	KENDRAPARA SADAR /485 /2024 ()

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443	D-ABLAPL/29165/2024 ABLAPL/10794/2024	STATE OF ODISHA SANIA HARIJAN VS STATE OF ODISHA	DIGAMBAR SETHI VS	// MATHILI /192 /2023 () //
444	D-ABLAPL/28904/2024 ABLAPL/10795/2024	KRUSHNA PRADHAN @ KHANDA VS STATE OF ODISHA	SANJIT MISHRA VS	MARINE PENTHAKATA /83 /2024 () //
445	D-ABLAPL/29172/2024 ABLAPL/10796/2024	UMESH CHANDRA RATH VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BAIDYANATHPUR /415 /2024 () //
446	D-ABLAPL/28925/2024 ABLAPL/10797/2024	SASHI BHUSAN KAR VS STATE OF ODISHA	JANMEJAYA RAY VS	KHURDA MODEL /337 /2024 () //
447	D-ABLAPL/29069/2024 ABLAPL/10798/2024	DILLIP JENA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /552 /2024 () //
448	D-ABLAPL/29173/2024 ABLAPL/10799/2024	SASHI BHUSANA ACHARYA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	RANPUR /127 /2018 () //
449	D-ABLAPL/29076/2024 ABLAPL/10800/2024	RAJEN DHARUA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	KHETRARAJPUR /186 /2024 () //
450	D-ABLAPL/29174/2024 ABLAPL/10801/2024	ROHIT NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIP 2(B)CC/0000008/2024
451	D-ABLAPL/29088/2024 ABLAPL/10802/2024	NITUKA MALLICK VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// SPECIAL JUDGE, PURI(Puri) Spl/0000056/2024
452	D-ABLAPL/29179/2024 ABLAPL/10803/2024	RAMACHANDRA DAS VS STATE OF ODISHA	S.S.RAY (2) VS	BASTA /170 /2024 () //
453	D-ABLAPL/29090/2024 ABLAPL/10804/2024	SOMNATH BARIHA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BELTUKURI /101 /2017 () //

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454	D-ABLAPL/29202/2024 ABLAPL/10805/2024	ZAVED ALAM VS STATE OF ODISHA	UMA CHARAN MISHRA VS	JAIPATNA /232 /2024 () //
455	D-ABLAPL/28932/2024 ABLAPL/10806/2024	SANJAY KUMAR SAHOO VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	// () //
456	D-ABLAPL/27448/2024 ABLAPL/10807/2024	SATYABRATA MAHAPATRA VS STATE OF ODISHA	SALAUDDIN KHAN VS	//0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY 2(A)CC/000176/2024
457	D-ABLAPL/28420/2024 ABLAPL/10808/2024	KAUSHALYA MAHAKUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	ATHAMALLIK /252 /2024 () //
458	D-ABLAPL/29059/2024 ABLAPL/10809/2024	SURYA KANTA GUMANSINGH @ SURYAKANTA @ BABI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /628 /2024 () //
459	D-ABLAPL/29058/2024 ABLAPL/10810/2024	BISAL @ BIDHAN KUMAR PAIKARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /628 /2024 () //
460	D-ABLAPL/29203/2024 ABLAPL/10811/2024	BISWAJIT PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /52 /2024 () //
461	D-ABLAPL/29209/2024 ABLAPL/10812/2024	SATYANARAYAN BISHI @ SATYA BISI VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BOUDH /254 /2024 () //
462	D-ABLAPL/28987/2024 ABLAPL/10813/2024	DURGA CHARAN SAHOO VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	// () //
463	D-ABLAPL/28933/2024 ABLAPL/10814/2024	REENA KUMARI PANDA @ @ RINA PANDA VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	GRAM GANJAM /207 /2024 () //
464	D-ABLAPL/29215/2024 ABLAPL/10815/2024	DIPAK MALLICK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NIALI /332 /2024 () //
465	D-ABLAPL/29091/2024	NIRUPAMA SAHOO	DEBASIS TRIPATHY	PATTAMUNDAI /234 /2024

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	ABLAPL/10816/2024	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/28976/2024 ABLAPL/10817/2024	RITIK BISWAL VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	DELANGA /325 /2024 () //
467	D-ABLAPL/29224/2024 ABLAPL/10818/2024	RUDRA PRASAD MUND VS STATE OF ODISHA	JIBAN RANJAN DASH VS	JAIPATNA /229 /2024 () //
468	D-ABLAPL/29062/2024 ABLAPL/10819/2024	SUNIL NAYAK VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	/ /0 () //
469	D-ABLAPL/29092/2024 ABLAPL/10820/2024	BISWAJIT SAHOO VS STATE OF ODISHA	DEBASIS TRIPATHY VS	PATTAMUNDAI /234 /2024 () //
470	D-ABLAPL/29065/2024 ABLAPL/10821/2024	CHAKA @ CHAKANAYAN PARIDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	POLASARA PS /61 /2010 () //
471	D-ABLAPL/29067/2024 ABLAPL/10822/2024	CHATRUBHUJA SAHOO VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	TOMKA /114 /2024 () //
472	D-ABLAPL/29113/2024 ABLAPL/10823/2024	BALIA SWAIN VS STATE OF ODISHA	TRILOCHAN DASH VS	BRAHMAGIRI /117 /2024 () //
473	D-ABLAPL/29238/2024 ABLAPL/10824/2024	MD.IRSHAD @ IRSAD VS STATE OF ODISHA	MANOJ KUMAR PANI VS	SUNDARGARH TOWN /278 /2024 () //
474	D-ABLAPL/29279/2024 ABLAPL/10825/2024	DUSANTA SINGH VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /440 /2024 () //
475	D-ABLAPL/29285/2024 ABLAPL/10826/2024	CHEMA GARADIA @ NAIRUDHA GARADIA VS STATE OF ODISHA	S.S.RAY (2) VS	MUNIGUDA /21 /2018 () //
476	D-ABLAPL/29214/2024 ABLAPL/10827/2024	HARISH CHANDRA BEHERA VS	SAMARENDRA BAHADUR VS	NIALI /335 /2024 ()

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477	D-ABLAPL/29239/2024 ABLAPL/10828/2024	STATE OF ODISHA SUJIT KUMAR PATRA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// SAMBALPUR TOWN /227 /2024 () //
478	D-ABLAPL/25933/2024 ABLAPL/10829/2024	SUPRIYA SUBHADARSINI MISHRA @ SUPRIYA MISHRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// MARKAT NAGAR /99 /2024 () //